

B.85


6.11.2008

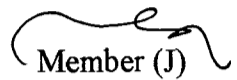
R.A. No. 41/2003 in O.A. 265/96

Hon'ble Sri M.Kanthaiah, Member (J)
Hon'ble Sri A.K.Mishra, Member (A)

App: None
Res: None

This R.A. is of the year 2003 and even on the last occasion, there was no representation on behalf of the applicant, which shows that applicant is not interested in prosecuting the case. Hence R.A. is dismissed for non prosecution.


Member (A)
HLS/-


Member (J)

*copy sent under
dated. 6-11-08
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11-11-08*